

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

212. IA/1465/2021 IN C.P. (IB)/547(MB)2020

IN THE MATTER OF

State Bank Of India

VS

Aditya Fabrication Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 06.05.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv Ajinkya Kurdukar (VC)

For the Respondent:

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**ORDER**

**I.A. 1465/2021**

The Ld. Counsel for the Applicant prays for a short adjournment so as to recheck the pagination of the Court files with that of his own files. Adjourned to

**07.06.2024.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)